

Quota bill passage a golden moment in Parl journey: PM

‘Credit Goes To Every Member Of The House’

New Delhi: A day after the Lok Sabha passed the women's reservation bill with near unanimity, Prime Minister Narendra Modi on Thursday described its passage as a "golden moment" in India's parliamentary history and credited the leaders of all political parties and members of the House for the achievement.

Soon after the Lok Sabha assembled for the day, Modi rose to make a brief statement, saying as the leader of the House, he wholeheartedly thanks the members for their contribution in the "sacred" task.

He said Wednesday's decision and the upcoming culmination in the Rajya Sabha will change the mood of "matrushakti" and the



PM Modi speaks in the Lok Sabha during the special session on Thursday

confidence that it will create will emerge as an unimaginable force for taking the country to new heights.

"To accomplish this sacred task, I, as the leader of the House, have stood to acknowledge and express gratitude from the core of my heart for your contribution, support and meaningful debate," the Prime Minister told the Lok Sabha.

He said the credit for the passage of the key bill goes to every member of the House and the leaders of all political parties both inside

and outside the House.

The bill, which seeks to provide 33 per cent reservation to women in the Lok Sabha and state assemblies, was passed by the Lower House on Wednesday evening after an eight-hour debate, with 454 members voting in its favour and two against it.

The Constitution amendment bill was the first to be introduced and passed after parliamentary proceedings shifted to the new Parliament House on Tuesday afternoon. PTI

Reservation bill a landmark move: UN Women

New Delhi: On a day the Lok Sabha passed the women's reservation bill, UN Women (India) described the move as a "landmark moment for gender equality, especially in terms of women's political leadership". It cited this to be a testimony to India's commitment to women-led development, for which it mobilised global support during its G20 presidency this year.

UN Women (India), in its statement, said women currently occupy only 26.7% of parliamentary seats and 35.5% of local government positions. According to the UN body this quota reserving 33% seats for women will leapfrog India into one of 64 countries around the world who have reserved seats for women in their national Parliaments. TNN

33% quota a gift to women scientists of Isro by 'grateful nation', says Rajnath

New Delhi: Defence Minister Rajnath Singh on Thursday said the 'Nari Shakti Vandan Adhinyam', which will provide 33 per cent reservation for women in Lok Sabha and state assemblies, is a gift by a grateful nation to the women scientists of space agency ISRO.

Initiating a discussion in the Lok Sabha on the success of Chandrayaan-3 mission and other achievements of the nation in the space sector, Singh said that of the 424 foreign satellites launched by India so far, 389 have been launched in the last nine years of the government led by Prime Minister Narendra Modi.

He said that with the successful launch of foreign satellites, India's space sector is rapidly gaining a prominent place in the world.

"This special session of Parliament is dedicated to the 'Nari Shakti Vandan Adhinyam'. In

'Ready to discuss LAC issue with full courage'

New Delhi: Defence Minister Rajnath Singh on Thursday said he has the courage to discuss in the Lok Sabha the issue of the border standoff between Indian and Chinese militaries. While initiating a discussion on the success of the Chandrayaan-3 mission and other achievements in the space sector in the House, Singh referred to the country's border security and the role of science in protecting the nation's frontier. At this, Congress leader Adhir Ranjan Chowdhury referred to the border standoff with China. The defence minister responded that he has the courage to discuss the issue. "Puri Himmat Hain (I have full courage). I am ready for a discussion, I have the confidence to discuss it," he asserted. The ties between India and China have been under severe strain since the deadly clashes in Galwan Valley in June 2020. The Indian and Chinese troops are locked in an over three-year confrontation in certain friction points in eastern Ladakh even as the two sides completed disengagement from several areas following extensive diplomatic and military talks. PTI

such a situation, I consider the bill as a gift presented by a grateful nation to the women scientists of ISRO, and along with them the entire female scientific community of India," he said amid thumping of desks by members. He said the House and the nation salute, appreciate and express gratitude to the women scientists of ISRO and every Indian daughter.

The defence minister emphasised that while science is crucial

for the development of a nation and humanity at large, culture holds equal importance. He voiced the government's resolve to provide equal importance to both aspects. "Science is value neutral. It can give us knowledge of nuclear power, but it is our culture which tells us whether we use that power in the form of energy for our own development or in the form of a weapon to destroy others," he said. PTI

ASI sites list needs to be rationalised: Parl panel

New Delhi: A parliamentary panel in its report has observed that the list of ASI-protected sites includes a large number of "minor monuments" and recommended that they should be "rationalised and categorised" on the basis of their national significance, unique architectural and heritage value.

The "Three Hundred Fifty Ninth Report on Function-

ing of Archaeological Survey of India" by the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture, was presented to the Rajya Sabha and laid on the table of the Lok Sabha on Thursday. The panel also noted that, till date, 531 monuments or 14.4 per cent of ASI's total 3,693 centrally-protected monuments have been encroached. PTI

PUBLIC NOTICE UNDER THE TRADE MARKS ACT-1999

This Notice is hereby given to the general public that our client Riva Export Limited whose Registered Office address is, Riva House, Udhana Darwaja, Ring Road, Surat-395002. Our client is involved in the business of textiles and textiles pieces goods as well as dress materials and readymade garments for last 22-23 years. They do their business under the following labels/ marks in India as well as abroad for their quality and reputation of their manufactured goods.

Riva

Hence, our client has registered the above label/word mark to The Trademark Registry Branch at Ahmedabad under Register No: 1521312 in class: 24 & No: 1521313 in class: 25 for more than two decades. Recently it has come to the notice/attention of our client that some persons/ firms/ Pvt. Ltd Co.: are engaged in the business of manufacturing, marketing and trading the goods like ours by using the following labels.



The above label/word mark being identical and deceptive similar as well as phonetically similar to our label is misleading to our customers / manufacturers / merchants / traders and tarnishes our name/reputation in the market. They are also making huge illegal profits in our name. On receipt of such information and on verification, our client has filed a Trade Mark Suit No. 13/2023 in the Commercial Court at The District Court of Surat, Gujarat State. The case is currently on the order of Hon'ble court. By giving the above information, to inform our customers / manufacturers / merchants / traders that they should only buy / deal our above - mentioned Riva's label/word mark goods also, not to buy or get any other label/word mark goods like above label as well as others, which are deceptively similar label/wordmark of our client from the market.

If anyone does such illegal act then our client shall take legal action against such copycats. This notice is given only, to our customers / manufacturers / merchants / traders, who have been associated with us for years and they do not commit this type of mistake.

Date: 22/09/2023

J.A. Jani & Associates
B-201, Ekta Festival, Pragati Nagar,
Ankur-Trade Mark Registry Road, Naranpura,
Ahmedabad-380013. M.No. 9574670983.

J.A. JANI,
Advocate of Riva Exports Ltd.
Surat, Gujarat State.



INDIAN COMMODITY EXCHANGE LIMITED

CIN: U67120GJ2008PLC099142

Registered Office: - Office No.1002, 21st Century Business Centre, Upper Ground Floor, Surat Ring Road, Surat, Gujarat - 395007. Email: icxsecretarial@icxindia.com
Website: www.icxindia.com Telephone No. 0261-4899770

NOTICE is hereby given that the 15th Annual General Meeting (AGM) of the Members of the Indian Commodity Exchange Limited convened on Thursday, September 21, 2023 at 11:00 AM through Video conferencing/other Audio Visual Means (OAVM) stood adjourned due to want of quorum to the same day in the next week, at the same time and at the same place.

The adjourn 15th AGM of the Company will be held on Thursday, September 28, 2023 at 11:00 AM through Video conferencing/other Audio Visual Means (OAVM).

Agenda items to be discussed in the adjourn 15th AGM to be held on Thursday, September 28, 2023 at 11:00 AM through Video conferencing/other Audio Visual Means (OAVM) shall be the same which were supposed to be discussed on Thursday, September 21, 2023 at 11:00 AM through Video conferencing/other Audio Visual Means (OAVM).

By the order of the Board of Directors
For Indian Commodity Exchange Limited

Poonam Chhikara
Company Secretary

Place: Surat
Date: 22.09.2023

उत्तराखण्ड चिकित्सा सेवा चयन बोर्ड
सेवा नं. 3 चयन नं. 23, साजीवनगर हॉटल रोड, देहरादून, उत्तराखण्ड 248001
Website : www.ukmesh.org Email : ukmeshdun@gmail.com, Ph. 0135-2665366

विज्ञापि संख्या :- 22/2023 दिनांक: 21 सितम्बर, 2023

उत्तराखण्ड राज्य के राजकीय मेडिकल कालेजों के अन्तर्गत असिस्टेन्ट प्रोफेसर (डेंटिस्ट्री) के रिक्त 06 पदों का अन्तिम परीक्षा परिणाम सम्बन्धी विज्ञापित

उत्तराखण्ड चिकित्सा सेवा चयन बोर्ड द्वारा विज्ञापन संख्या उओएसिओचओनो/ परी०/18/2021-22/159, दिनांक 25 मार्च, 2022 के माध्यम से राजकीय मेडिकल कालेजों के अन्तर्गत असिस्टेन्ट प्रोफेसर के रिक्त 339 पदों पर चयन हेतु विज्ञापन प्रकाशित किया गया था, जिसके क्रम में दिनांक 16 अगस्त, 2022 से 30 अगस्त, 2022 तक अर्ह अर्ग्यरियों की साक्षात्कार परीक्षा कार्यालय उत्तराखण्ड चिकित्सा सेवा चयन बोर्ड में आयोजित की गई। बोर्ड कार्यालय के पत्र संख्या उओएसिओचओनो/परी०/18/2021-22/133 दिनांक 17 फरवरी, 2023 के माध्यम से असिस्टेन्ट प्रोफेसर के अन्तर्गत डेंटिस्ट्री विषय के परीक्षा परिणाम को लेकर अन्य सेष पदों का परीक्षा परिणाम घोषित किया गया। एनओएमसी० द्वारा समय-समय पर निर्धारित मानकों, लागू सेवाविवरणवली एवं स्वीकृत पाठ्यक्रम के आधार पर बोर्ड द्वारा साक्षात्कार परीक्षा में उपस्थित अर्ह अर्ग्यरियों द्वारा प्राप्त किये गये अंकों, जिसमें अनुभव, पेशे प्रकाशन, अतिरिक्त शैक्षिक अर्हता एवं मौखिक परीक्षा (Viva) के आधार पर रिक्तियों की संख्या के अनुसार चयनित अर्ग्यरियों की विषयवार श्रेष्ठता सूची (Merit List) श्रेणी/उप श्रेणीवार तैयार की गई है। श्रेष्ठता सूची में ऊर्ध्व एवं बैतजि आरक्षणों को लागू करते हुए असिस्टेन्ट प्रोफेसर (डेंटिस्ट्री) पद पर चयनित अर्ग्यरियों का अन्तिम परीक्षा परिणाम बोर्ड द्वारा दिनांक 21 सितम्बर 2023 को घोषित कर दिया गया है। परीक्षा परिणाम बोर्ड की आधिकारिक वेबसाइट www.ukmesh.org पर उपलब्ध है। नोट- उक्त परीक्षा परिणाम मा० उच्च न्यायालय उत्तराखण्ड नैनीताल द्वारा रिट याचिका संख्या 483/2022 (एस०बी०) प्रिया पुन्नीर बनाम उत्तराखण्ड राज्य एवं अन्य में पारित होने वाले अन्तिम आदेशों के अधीन रहेगा।

गरिमा चौकली
सचिव, उत्तराखण्ड चिकित्सा सेवा चयन बोर्ड, देहरादून

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TELSTAR INDUSTRIES PRIVATE LIMITED

S.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Telstar Industries Private Limited
2.	Date of incorporation of corporate debtor	15-02-2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Ahmedabad
4.	Corporate Identity No. of corporate debtor	U25209GJ2010PT0059575
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Office Block, Plot No. 5916, Road No. 58, GIDC, Sachin, Surat, Gujarat 384230 Factory: Plot No. 503, Road No. 4, Sachin, GIDC, Sachin, Surat Gujarat 394230
6.	Date of closure of Insolvency Resolution Process	15-09-2023
7.	Liquidation commencement date of corporate debtor	Order Pronounced on 15-09-2023 (Uploaded on the website on 17-09-2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Sachin Naresh Sinha IBBI/PA-002/IP-NO0939/2019-2020/12985
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No. N-203, Parshwanath Metro City Jr. H.B. Kapadia School, Sakar Street, T.P. 44, Chandkheda, N. H.B. Kapadia School, Ahmedabad, Gujarat, 382424 Email: sachinrshinhasociates@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No. N-203, Parshwanath Metro City Jr. H.B. Kapadia School, Sakar Street, T.P. 44, Chandkheda, N. H.B. Kapadia School, Ahmedabad, Gujarat, 382424 Email: corp.telstar@gmail.com
11.	Last date for submission of claims	15-10-2023

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the Telstar Industries Private Limited on 15th September, 2023. (Uploaded on the website on 17th September 2023).

The stakeholders of **TELSTAR INDUSTRIES PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 15th October, 2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.
Date: September 22, 2023
Place: Ahmedabad

Name and signature of liquidator
Mr. Sachin Naresh Sinha
Liquidator of Mithlanchal Industries Private Limited
IBBI/PA-002/IP-NO0939/2019-2020/12985
AFA details: AA2/12985/02/120124/202588
Valid till: 12-Jan-24

Aditi Swami, age 17, archery's golden girl

Hemesh Chadlavada, age 16, invented 'AlphaMonitor' for Alzheimer patients

She consistently finds the target. He makes sure elders don't get lost. They are among India's Unstoppable 21.

The jury have selected Aditi Swami and Hemesh Chadlavada as two of the 21 Unstoppable Indian prodigies. Dive into their fascinating stories at www.unstoppable21.in

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BY THE TIMES OF INDIA

25th September, New Delhi

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